

ITEM NO.801
(Mentioning)

COURT NO.15

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.2886/2012

BASAVARAJ

Appellant(s)

VERSUS

INDIRA & ORS.

Respondent(s)

Date : 08-11-2023 This appeal was mentioned today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s) Mr. Ankolekar Gurudatta, AOR

For Respondent(s) Mr. Ashok Kumar Gupta Ii, AOR
Mr. Shankar Divate, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 30.01.2024.

(VIJAY KUMAR)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)